

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**  
UNSTARRED QUESTION NO. 1880  
TO BE ANSWERED ON 28<sup>TH</sup> NOVEMBER, 2016

**One Year Degree Courses**

†1880. SHRI NATUBHAI GOMANBHAI PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is aware that many private colleges in the country are providing B.A. and B.Com. degrees in one year and M.A. degree in two years to the students who have failed in 10th and 12th class;

(b) if so, the details thereof;

(c) whether the degrees issued by such colleges are from unrecognised universities and if so, the details thereof; and

(d) the action taken/proposed to be taken by the Government in this regard?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**  
**(DR. MAHENDRA NATH PANDEY)**

(a) to (d): The University Grants Commission has informed that no such data is centrally maintained. However, on receipt of any complaint, UGC forwards it to the University concerned for appropriate action. Further UGC has notified UGC (Minimum Standards of Instruction for the Grant of the First Degree and the Master's Degree through Formal Education) Regulations 2003 and UGC Regulations, 1985 regarding the Minimum Standards of Instructions for the Grant of the First Degree through Non-formal/Distance Education. Para 2.1 of the First Degree regulations reads that "No student shall be eligible for admission to a first degree programme in any of the faculties unless he/she has successfully passed the examination conducted by a Board/University at the +2 level of schooling (either through formal schooling for 12 years, or through open school system) or its equivalent." The regulations 8 of the same regulations further state that "No student shall be eligible for the award of the first degree unless he/she has successfully completed a programme, of not less than three years duration and secured the minimum number of credits prescribed by the University for the award of the degree".

Further, each year the UGC publishes a 'Public Notice' containing a list of fake universities and self-styled unrecognized institutions for awareness of general public and students on its website [www.ugc.ac.in](http://www.ugc.ac.in). The UGC has written letters to Chief Secretaries, Education Secretaries of various States/UTs to take action against the fake Universities/Institutes located in their jurisdiction. To redress the menace of fake degree, measures like FIRs, show cause notices, warning notices have been undertaken by the UGC.